



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 1100/2020
with
M.A. No. 1351/2020**

This the 21st day of August, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Rahul Bansiwal,
LDC (Group 'C') (on contract)
Aged about 32 years
S/o Shri Panna Lal,
R/o F 6/157 158, Sultanpuri, Delhi,
(M: 8826161535)
2. Tarun Kumar Verma,
LDC (Group 'C') (on contract)
Aged about 34 years,
S/o Shri Ram Kishan Verma,
R/o Flat No. 3, F-6, Shiv Main Market,
Beside Aggarwal Sweet, Vijay Enclave,
Palam Village, Delhi-110045
3. Prem Chand Gupta,
LDC (Group 'C') (on contract)
Aged about 34 years,
S/o Shri Gauri Shankar Gupta,
R/o A-537, Gali No. 15,
Mahavir Enclave Part-II,
New Delhi-110069
4. Satya Prakash,
LDC (Group 'C') (on contract)
Aged about 31 years,
S/o Shri Pyare Lal
R/o C-2/187, Lodhi Colony, New Delhi-110003



5. Sandeep,
LDC (Group 'C') (on contract)
Aged about 30 years
S/o Shri Jeet Ram
R/o A-4/B, Block-A, Phase-I, Vikas Nagar,
P.O. Uttam Nagar, New Delhi-110059
6. Raj Kumar,
LDC (Group 'C') (on contract)
Aged about 34 years,
S/o Shri Ghisa Ram,
R/o P-13/C, Budh Vihar Phase-2, Delhi
7. Daman Jeet Singh,
LDC (Group 'C') (on contract)
Aged about 25 years,
S/o Shri Iqbal Singh,
R/o C-49, West Jyoti Nagar,
Shahdara, Delhi-110094
8. Deepak Singh,
LDC (Group 'C') (on contract)
Aged about 30 years
S/o Shri Kundan Singh,
R/o H.No. 75, Street No. 7,
D Block, Dayal Pur, Delhi-110094

...Applicants

(By Advocate: Sh. Suresh Sharma)

VERSUS

1. The Chief Secretary
Government of National Capital Territory of Delhi
And Chairman,
Janakpuri Super Speciality Hospital Society,
Delhi Sachivalaya,
New Delhi-110002
2. Special Secretary (Societies)
Health & Family Welfare Deptt.
Govt. of NCT of Delhi
Delhi Sachivalaya
New Delhi-110002



3. Director/Medical Superintendent
Janakpuri Super Speciality Hospital,
C-2/B, Janakpuri,
New Delhi-110058
4. The Director/DGEHS Incharge
Directorate of Health Services
Government of NCT of Delhi
F-17, Karkardooma, Delhi

...Respondents

(By Advocate: Ms. Esha Mazumdar)

ORDER (Oral)

Hon'ble Mr. Pradeep Kumar, Member (A):

Sh. Suresh Sharma, learned counsel appeared for the applicants. Ms. Esha Mazumdar, learned counsel appeared for the respondents.

2. After arguing the matter for some time, learned counsel for the applicants seeks permission to withdraw the OA with liberty to file the petition, to agitate his grievances, before the court of competent jurisdiction in accordance with law. OA along with MA dismissed as withdrawn with liberty as aforesaid.

(R.N. Singh)
Member (J)

sd/sarita/akshaya

(Pradeep Kumar)
Member (A)